

National Company Law Tribunal

Allahabad Bench

CP NO. 131/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: B.R. Sheetgrah Pvt. Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: 424(3) of the Companies Act 2013

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	} Petitioners	Nalini
2.	MS. NALINI	ADV		
3	RAKESH KUMAR	adv	Respondent	Rakesh

CP No. 131/ND/2013

Sri Arun Saxena along with Ms. Nalini, Advocates for the petitioner. Sri Rakesh Kumar for the Respondent.

Counsel for both parties informs that settlement talks are still going on and there is also of sudden demise of one of the parties.

In view of this, the parties seeks time for completing the formality of the settlement.

The matter be listed on 20<sup>th</sup> February, 2018.

Date: 22/01/2018

Typed by  
Jyoti  
(Stenographer)

Sd

H.P. Chaturvedi,  
Member(Judicial)